446.5 grams and 496.6 grams respectively per day

Papers Laid

(b) It may not be appropriate to compare the foodgrains consumption in India with tfnse of advanced countries, as the foxl habits differ from country to country, food baskets also very among countrie.

12.00 Noon

(The Deputy Chairman in the Chair)

PAPERS LAID ON THE TABLE

Report of the Committee of Parliament regarding Scale of pay and connected matters in respect of the Secretaries-General of the Rajva Sabha and Lok Sabha)

SECRETARY-GENERAL

Madam, I lay on the Table a copy (in English) of the Report of the Committee of Parliament appointed to report on the pending matter of the scale of pay and connected matters in respect of the Secretaries-General of the Rajya Sabha and Lok Sabha. [Placed in Library. See No. LT-1021/90].

- I. Notification published the National Region **Planning** Capital Board Contributory **Provident Fund** Regulations, 1990.
- II. Notification publishing the Delhi.-Rent Control, (Amendment) Rules, 1990.

OF THE MINISTER URBAN DEVELOPMENT SHRI MURA-SOLI MARAN): Madam, I lay on the Table a copy each (in English and Hindi) of the Ministry of Urban Development—

I. Notification No. C-11031/1/88-NCRPB dated the 14th April, 1990 publishing the National Capital Region Planning Board Contributory Provident Fund Regulations, 1990, under section 38 of the National Capital Region Planning Board Act, 1985. [Placed in Library. See No. LT-990/90].

- II. Notification G.S.R. No. 473 (E) dated the 8th May, 1990, publishing the Delhi Rent Control (Amendment) Rules, 1990 under sub-section (3) of section 56 of the Delhi Rent Control Act, 1958. [Placed in Library. See No. LT-973/90].
- I. Notification publishing the **Employees State Insurance (Control)** Amendment Rules, 1990.
- II. Notifications publishing the **Employees Provident Funds (Second** Amendment) Scheme, 1990.

SHRI MURASOLI MARAN: Madam, on behalf of SHRI RAM VILAS PASWANI lay on the Table a copy each (in English and Hindi) of the Ministry of Labour-

- I. Notification G.S.R. No. 199 dated the 31st March, 1990, publishing the Employees' State Insurance (Central) Amendment Rules, 1990 under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in Library, See No. LT- 972/90].
- II. Notification G.S.R. No. 221 dated the 7th April, 1990, publishing the Employees' Provident Funds (Second Amendment) Scheme, 1990, under section 6D of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT- 971/90].
- I. Report and Accounts (1988-89) of the National Seeds Corporation Limited, New Delhi and related papers.
- Report and Accounts for the period ending 30-6-1987 of the Karnataka Dairy Development **Corporation Limited, Bangalore** and related papers.

ग्रीव मंत्रालय में ग्रीव ग्रीर सहकारिती विभाग में राज्य संह्री है (श्री नितिश कुमार): महोदय मैं निम्नलिखित सभा पटल पर रखता हं:

1. (1) कंपनी अधिनियम,

को भ्रारा 619क की उपधारा (1) के ग्रधीन निश्नलिखित पत्नों को एक-एक प्रति (मंग्रेजी तथा हिन्दी में) :--

- (i) (क) 1988-89 के वर्ष के सिए राष्ट्रीय बीज निगम किमिटेड, नर्ष दिल्लों का छःबीसवां वाधिक प्रतिवेदन पौर लेखा परीक्षकों के प्रतिवेदन प्रीर उम पर भारत के नियंत्रक महालेखा परीक्षक की टिप्पणियों सहित।
- (ख) निगम के कार्यकरण की सरकार द्वारा समीका ।

[Place in Library. See No. LT. 994/90 for (a) and (b)]

- (ii) (क) 30 जून, 1987 को समाप्त होने वालें भवधि के लिए कर्णाटक डेयरी डेवलेपमेन्ट कारपोरेशन सिमिटेड, बंगलीर का नेहरवां वार्षिक प्रतिबंदन ग्रीर लेखे. लेखाग्री का लेखा परीक्षकों के प्रतिबंदन ग्रीर उन पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।
- (ख) उपरोक्त प्रतिवंदन को स्वोकार करते हुए सरकार द्वारा विवरण ।
- 2 ऊपर । (i) (क) ग्रीर (ii) (क) में उहिन्छित पक्ष को मधापटल पर रखने में हुए जिल्म्ब के कारणों को दर्शाने बाले विवरण (ग्रंग्रेजी तथा हिन्दी में)।

[Placed in Library. See No. LT 995/90 for (a) and (b) and 2]

Report and Accounts (1988-89) of the National Dairy Development Board, and related papers.

कृषि मंत्रालय में ृषि भौर सहकारिता विभाग में राज्य मंत्री (श्री नितिश कुमार): महोदय, मै निम्निलिखित पत्नों की एक-एक प्रति (अग्रेजी तथा हिन्हीं में) भी सभा पटल पर रखता है:

- (i) 1988-89 के वर्ष के लिए राष्ट्रीय डेयरी विकास बोर्ड, आनन्द का आषिक प्रतिवेदन और लेखे, लेखाओं पर लेखा परीक्षकों के प्रतिवेदन सहित ।
- (ii) प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण ।
- (iii) ऊपर (i) में उल्लिखित पत्नों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शनि वाला विवस्ण ।

[Place in Library. See No. LT-998/90]

- I. Report and Accounts (1988-89) of the Food Corporation of India, New Delhi and related papers.
- II, Administrative Report and Accounts (July 1987 to March, 1989) of the Super Bazar, the Cooperative Store Limited, New Delhi and related papers.

खाद्य ग्रीर नागरिक पूर्ति मंद्रालय में राज्य मंत्री (श्री राम पूजन पटेल) : महोदयः में निम्नलिखित पत्र सभा पटल पर रखना हूं :

- ि (t) खाद्य निगम प्रधितियम, 196 की धारा 35(2) के प्रधीन निम्नलिखित पत्नों की एक-एक प्रति (अंग्रेजी तथा कियों में) :--
- (i) 1988-89 के वर्ष के लिए भारतीय खाद्य निगम, नहीं दिल्ली का पञ्चीसमा वाधिक प्रतिवेदन और लेखे, लेखाओं पर लेखा-परीक्षक के प्रतिवेदन महित ।
- (ii) निगम के कार्यकरण की सरकार हारा समीक्षा ।